GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2678 ANSWERED ON 22ND DECEMBER, 2022

DELAY IN ROAD PROJECTS

2678. SHRI ABHISHEK BANERJEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that out of total 865 road projects, 262 projects in the country have been running behind schedule as of September, 2022;
- (b) if so, the reasons therefor; and
- (c) the reasons for incurring additional costs on these delayed projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As of 30th November, 2022, there are 2,431 on-going projects, of which 719 projects are running behind schedule across the country due to protracted monsoon in many States, above average rainfall in some States, Covid-19 pandemic, increase in price of raw materials (mainly steel), issues/bottlenecks relating to land acquisition, statutory clearances/permissions, utility shifting, encroachment removal, law & order, non-availability of soil/aggregate, financial crunch of Concessionaire/Contractor, poor performance of Contractor/Concessionaire, etc.

(c) Additional cost is not incurred in all delayed projects. In BOT projects, there is no cost escalation due to delay as escalation cost is absorbed by the Concessionaire. For other projects, if delay is attributable to the Project Authority, price escalation is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion of project and final settlement of bills. However, if delay is attributable to the Contractor, damages are imposed and price escalation is not paid, and there is in no additional cost due to delay.
